

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 106
(IB)-1464(PB)/2018

IN THE MATTER OF:

A'XYKno Capital Services Pvt. Ltd. Applicant/petitioner

v.

Rattan India Power Ltd. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 14.06.2019

Coram:

SH. R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Vikram Hegde, Adv.

For the Respondent

Mr. Alok Dhir, Ms. Varsha Banerjee & Mr. Akshat Singh, Advs.

ORDER

Rejoinder is on record.

List for arguments on 22.07.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

14.06.2019
Ritu Sharma